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workers' strike continuing since January, 1982 in Bombay, Maharashtra;

- (b) the total loss that National Textile Corporation has suffered due to the strike and what is the position of working of the mills at present; and
- (c) the complement of these mills including total number of workers working at present in these mills?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL); (a) Twelve NTC mills have been affected by the textile workers' strike in Bombay.

- (b) NTC has suffered a loss of about Rs. 1517.23 Iakhs du_e to the strike from January, 1982 to September, 1982. pour mills are partially working at present.
- (c) Normal complement of employees of these units is 31,386 and average employment per day during the first

fortnight of October, 1982 was 4,229,-excluding watch and ward staff.

Construction Projects taken up by Indian Companies in Iraq

- @@@1807. SHRI JAGADISH JANI; Will the Minister of COMMERCE be pleased to state:
- (a) what is the total number of construction projects which have been taken up by Indian Construction Companies in Iraq; and
- (b) what are the details of the projects which have been completed so far?,

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) As per records available with the Indian Embassy at Baghdad, number of projects secured by Indian Companies in Iraq is on_e hundred and thirteen only.

(b) A statement showing details of projects completed is attached.

Statement

Completed Projects in Iraq

SI. No.	Name of the Indian who undertook the		Description of the project completed
1	2	•	3
1.	M/s Continental Construction Pvt. Ltd.		Abu Sukhair Fibre Board Factory.
2,	—Do—	—Do—	Amara Drainage and Sewerage Project.
3.	_Do_	_Do_	West Bank Trunk Sewer, Baghdad.
4.	Do	_Do_	Sulaimaniyah Sewerage Project.
5.	—Do—	—Do—	Nassiriyah Drainage and Sewerage Scheme.

(a (a (a Previously Unstarred Question 1751 transferred from the 22nd October, 1982.

	.2	3	
6.	M/s Shah Construction Co. Ltd	Liquid Sulphur Terminal Project at Um Qasr.	
7.	—Do— —Do—	Hilla Bridge Works.	
8.	M/s Engineering Projects India Ltd.	Mechanical Training Centre, Iskandiriyah.	
9.	-DoDo-	Extension of water supply from Maqual to Um Qasr.	
10.	—Do— —Do—	Expansion of Radio and T.V. Project in Baghdad.	
11.	M/s National Building Cons- 2 Flyovers in Baghdad. truction Corporation.		
12.	—Do— —Do—	Shutait Sewerage Scheme.	
13.	M/s Som Dutt Builders Pvt. Ltd. Construction of prefabricated houses in Baiji.		
14.	—Do— —Do—	Qayara Water Supply Scheme.	
15.	—Do— —Do—	Storage Tanks at Khor, Al Zubair.	
16.	M/s Associated Cement Com- Kufa Ciment Plant. pany.		
17.	M/s Simon Carves	. Erection of Animal Feed Plant at Mosul Suwaira.	
18.	M/s Hindustan Construction Co. Ltd.	Bridge over river Daquq on Tikrit-Tuz-Road.	
19.	—Do— —Do—	Carmat Ali Bridge.	
20.	—Do— —Do—	4 Bridges on Basrah Qurna Road.	
21.	—Do— —Do—	8 Bridges on Qurna Amara Road.	
22.	M/s Indian Road Construction	Jalawala Bridge.	
23.	Corporation. —Do— —Do—	Culverts for Alguim Akashat Railway Project.	
24.	M/s UP State Bridge Corporation Ltd.	Maidan Bridge.	
25.	—Do— —Do—	5 Bridges on Kirkuk Mosul Road.	
26.	—Do— —Do—	Quayara Bridge.	
27.	M/s Dodsals Pvt. Ltd	M/s Missan Gas Project.	

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Ţ 3 M/s Bridge and Roof Co. Najf Kufa Sewerage Scheme. 28. 29. M/s Asia Foundations and Con-3 Railway Bridges on Baghdad Al struction Ltd. Akshat. _Do_ 30. $-D_0-$ Railway Bridge near Basrah. -Do--Do-31. Muftiya Fender Piles. 32. M/s Telecommunication Consul-Microwave systems, Installation & Testing. tants. —Do— -Doof Microwave 33. Erection Towers. hoisting of antenna installation and termination of waveguides.

"Withdrawal of cash compensatory support on export of garments

1808. SHRI ARABINDA GHOSH: Will the Minister of COMMERCE be pleased to state

- (a) what is the date on which the withdrawal of cash compensatory support on certain types of garments exported during January to March 1979 was announced;
- (b) whether his Ministry consulted the Ministry of Law and sought advice in respect of withdrawal of this cash compensatory support;
- (c) if so, what are the details in this regard;
- (d) whether Government had accepted the advice of the Ministry of Law; and
- (e) if not, what further steps were taken to consult the Attorney General or the Solicitor General?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL) (a) to (e) Cash Compensatory Support on export of five varieties of garments was withdrawn w.e.j. lst January 1979 for the period January to March 1979. Government have decided to contest the court cases which have been instituted in this regard after considering all relevant factors. The matter is now subjudice in the Courts.

Import Licence of Glaxo Labs.

1809. SHRI K. V. R. S. BALASUBBA RAO: Will the Minister of COMMERCE be pleased to refer to the answer to Unstarred Question 2074 given in the Rajya Sabha on the 15th December, 1981 and state:

- (a) what are the items of import permitted to M/s Glaxo Labs in the actual users licences issued during 1977-78;
- (b) whether M/s. Glaxo Lab_s could import any additional item under OGL